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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CA/67/2017
NAME OF THE APPLICANT : VERTICURL MARKETING PVT LTD
UNDER SECTION : 2(41)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	C. Ramasubramaniam	PCS D. Effendi Marketing Pvt Ltd (Petitioner) <u>ORDER</u>	(C. Ramasubramaniam)
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Mr.C.Ramasubramaniam, PCS present. Heard. Orders reserved.

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(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

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(Ch.MOHD SHARIF TARIQ)
MEMBER (JUDICIAL)

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